

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

Original Application No.71/2016(WZ)



Shri Ramdas Aanerao

---Applicant

Vs

State of Maharashtra & Ors.

---Respondents

**Affidavit on behalf of the Respondent No.6-Maharashtra Pollution
Control Board.**

I, Tanaji Yadav, Age-adult , Occupation -Service , the Sub-Regional Officer of the Maharashtra Pollution Control Board at Mumbai-I , having my office address at Kalpataru Point, 1st Floor, Near Sion Circle, Sion (East), Mumbai-400 001, do hereby state on solemn affirmation as under:-

1. I am filing this Affidavit in compliance of this Hon'ble Tribunal order dated 9/2/2023 on behalf of the Respondent No.6 i.e. Maharashtra Pollution Control Board before this Hon'ble Tribunal.
2. The instant application is in respect of redevelopment activity carried out by Respondent No.2-M/s.Rehab Pranay Developers at CTS No.116(pt) of Salt Pan Division situated at Antop Hill,

Tanaji Yadav

Wadala (East) , Mumbai without prior Environment Clearance and/or in violation of the conditions stipulated in the Environment Clearance if granted, which is affecting the local residents etc.

3. I say and submit that the Official of the Respondent Board at Mumbai carried out the visit to the aforesaid project on 28/3/2023 and observed as below:-
- i) The proposed SRA project is on plot bearing C.S. No.116(Pt) of Salt Pan Division, Antop Hill , Wadala, Mumbai-37.
 - ii) As per the LOI dated 30/3/2011 , the total plot area is 7200 sq.mtrs. and BUA permissible on plot is 21600 sq.mtrs.
 - iii) There are total 258 flats in existing buildings of 269 sq.feet. each and at present there is upgradation work from 269 sq.feet. to 300 sq.feet. is in progress as per the Government Resolution.
 - iv) As per Architect Certificate submitted by the Project Proponent, they have completed construction work of the project is about 14,881 sq.mtrs. out of permissible BUA 21600 sq.mtrs.

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- v) Project Proponent has give possession of 170 flats out of total 258 flats in existing 22 stored building since May, 2018.
- vi) They have not provided STP for the treatment of sewage generation from the existing building, also not provided OWC for treatment of wet garbage.

A copy of the visit report dated 28/3/2023 alongwith typed copy of the same are annexed herewith as an **Annexure-I** collectively.

Solemnly affirmed on this 3rd day of April, 2023 at Mumbai.

I know the Affiant

For and on behalf of
Maharashtra Pollution Control
Board i.e. Respondent No.6

Advocate for Respondent Board

(Tanaji Yadav)
Sub-Regional Officer- Mumbai-I



BEFORE ME
V B More
31/4/2023
Vasant B. More
Notary Gr. Mumbai

REGISTER Sr. No 280/2023



MAHARASHTRA POLLUTION CONTROL BOARD
Sub-Regional Office, Mumbai-1

Ph - (022)-24015269

e-mail :-

sromumbai1@mpcb.gov.in

Website :- <http://mpcb.gov.in>



First Floor, Kalpataru Point,
Sion Circle, Sion(E),
Mumbai- 400 022.

Date: 28/03/2023

Visit Report

- 1) Name & Address of Industry : M/s. Rehab Pramy Developers
CTS No. 116 (PT), opp. Vadala
Fire Brigade Stn, Antop Hill,
Salt Pan Div, Vadala,
Mumbai - 27.
- 2) Type of Industry : SRA Project.
- 3) Person Contacted : Pratiksha Parab.
- 4) Phone Number : 9869064038. (rehab pramy developers
@ gmail. com)
- 5) Consent Status : NA
- 6) Observation : Site is visited in ref of OA No.

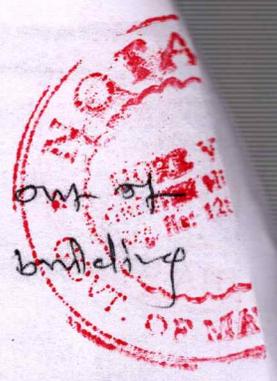
71/2016 (W2) (MA NO. 10/2022 W2), Shri Ramdas
Vasantrao Amnerao vs State of Maharashtra &
ors. During visit following observations are made:

- 1) This is proposed SRA Project on plot bearing
C.S. NO. 116 (PT) of Salt Pan Div, Antop Hill, Vadala,
Mumbai - 27.
- 2) AS per LOI dtd. 30/03/2011, total plot area is
7200 sqm & BUA permissible on plot is 21600 sqm.
- 3) There are total 258 flats in existing building
269 sq feet each & at present upgradation
work from 269 sq. feet to 300 sq. feet is
in progress as per Govt. A.R.
- 4) AS per architect certificate submitted by P.P.
they have completed construction work of
project is about 14881 sqm, out of
(P.P.O.)

Permissible BUA 21600 sqm.

5) P.P. has given possession of 170 flats out of total 258 flats in existing 22 storied building since may 2018.

6) They have not provided STP for treatment of sewage generated from existing building also not provided one for treatment of wet garbage.



Pratulla Parekh
(Pratulla Parekh.)

D.V. Senthil
(D.V. Senthil)
F.O. M1

MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE – MUMBAI-I

PH:- (022)-24015269

Email : sromumbai1@mpcb.gov.in

Website :- <http://mpcb.gov.in>



First Floor, Kalpataru Point,
Sion Circle, Sion (E),
Mumbai – 400 022.

"Your Service is our Duty"

Date : 28/3/2023

Visit Report

1. Name & Address of Industry: M/s. Rehab Pranay Developers

CTS No. 116 (pt), Opp, Wadala
Fire Brigade Stn., Antop Hill,
Salt pan Div, Wadala,
Mumbai-400037.

2. Type of Industry :- S R A Project

3. Person Contacted :- Prafulla Parab

4. Phone Number :- 9869064038

(rehabpranaydeveloper116@gmail.com).

5. Consent Status :- NA

6. Observation :- Site is visited in ref. of OA No.

71/2016 (wz) (M.A. No. 10/2022 wz), Shri Ramdas Vasantrao Aanerao
V/s. State of Maharashtra & Ors. During visit following observations are
made :-

1. This is proposed S.R.A. project on plot bearing C.S. No. 116 (Pt) of salt pan Div, Antop Hill Wadala, Mumbai-400037.
2. As per LOI dtd. 30/03/2011, total plot area is 7200 sqm. & BUA permissible on plot is 21600 sq.m.

3. There are total 258 flats in existing Building 269 sq feet each & at present upgradation work from 269 sq. feet to 300 sq. feet is in progress. as per Govt G.R.
4. As per architect Certificate Submitted by P.P they have Completed Construction work of Project is about 14881 sqm. Out of permissible BUA 21600 sqm.
5. P.P. has given possession of 170 flats out of total 258 flats in existing 22 stored building since may 2018.
6. They have not provided STP for treatment of sewage generation from existing building also not provided OWC for treatment of wet garbage.

Sd/-
(Prafulla Parab)

Sd/-
(D. V. Mhatre)
F.O.-M1